

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2498  
ANSWERED ON:24.11.2010  
CONSTRUCTION OF DAMS  
Sahu Shri Chandulal Chandu Bhaiya

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the details of pending proposals for construction of dams on rivers, State-wise;
- (b) whether the Government has received proposals from States for construction of dams on rivers flowing through two different States including Chhattisgarh;
- (c) if so, the details thereof alongwith the reasons therefor; and
- (d) the steps taken/proposed to be taken by the Government for giving approval to these proposals alongwith the time frame fixed in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (c): The State wise and project wise details of the proposals in respect of major / medium projects including project comprising of dams in the river basin covering more than one State including State of Chhattisgarh received for appraisal in Central Water Commission (CWC) are given in Annex-I

(d): The process for examination and approval of the projects includes techno-economic evaluation by the CWC, statutory clearances such as environmental, forest, wild life clearance and clearance from Ministry of Tribal Affairs for Resettlement & Rehabilitation Plan, consideration by the Advisory Committee on Irrigation, Flood Control & Multipurpose Projects and investment clearance by the Planning Commission. Appraisal of project proposals submitted with certificate of Central Design Organization, is envisaged to be completed within six months and for other proposals, the time frame is 12 months provided response of the concerned State in respect of the observations of Central Agencies are received within 3 months.